

Exhibit-5

Name of the corporate debtor: Venus Garments (India) Limited; Date of commencement of liquidation: 22.07.2025; List of stakeholders as on: 20.09.2025
List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% of voting share in SCC					
1	Office of Asst. Commissioner, State Tax, Ludhiana-II	State Govt. (Punjab)	01.08.2025	8,18,72,078.00	13,63,092.00	Excise & Taxation Dues	NIL	NIL		NIL	0.034	8,05,08,986.00	NIL	Supporting documents and clarifications not provided to substantiate the claim.
2	Employees Provident Fund Organisation (EPFO) through Assistant PF Commissioner, (Legal) Regional Office Ludhiana	Central Govt.	20.08.2025	9,18,105.00	9,18,105.00	EPFO Dues	NIL	NIL		NIL	-	NIL	NIL	
3	Office of the Assistant Commissioner (State Tax), Tiruppur South Assessment Circle Tiruppur	State Govt. (Tamil Nadu)	-	3,09,806.00	3,09,806.00		NIL	NIL		NIL	0.008	NIL	NIL	No claim has been received till date. Accordingly, claim submitted during CIRP has been considered during liquidation.
4	The Commissioner of Customs, NS II, JNCH, NHAVA SHEVA	Central Govt.	-	1,59,25,717.00	1,59,25,717.00	Customs Dues	NIL	NIL		NIL	0.403	NIL	NIL	No claim has been received till date. Accordingly, claim submitted during CIRP has been considered during liquidation.
TOTAL				9,90,25,706.00	1,85,16,720.00						0.445	8,05,08,986.00		